

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 370 of 2010

Monday, this the 21st day of June, 2010

CORAM:

Hon'ble Mr. Justice K. Thankappan, Judicial Member
Hon'ble Ms. K. Noorjehan, Administrative Member

1. P.M. Balan, S/o. Late Pacher, Aged 51 years,
 Senior Non Artizan Khalasi, office of the Section Engineer (Works),
 Southern Railway, Kozhikode, Palakkad Division, residing at Railway
 Qtrs. No. 132-D, Railway Colony, Kozhikode.
2. V.P. Devadasan, S/o. v.P. Vasu, Aged 52 years, Senior Non-Artizan
 Khalasi, office of the Section Engineer (Works), Southern Railway,
 Kozhikode, Palakkad Division, residing at Kuzhikandathil House,
 30/2221, Chevayur P.O., Kozhikode.
3. K. Sivadasan, S/o. Balan, aged 51 years, Senior Non-Artizan Khalasi,
 Office of the Section Engineer (Works), Southern Railway,
 Kozhikode, Palakkad Division, residing at Sivapuri, Poovadan Gate,
 Vadakara P.O., Vadakara.
4. A.V. Devadasan, S/o. Late Chandukutty, aged 50 years, Senior Non-
 Artizan Khalasi, office of the Section Engineer (Works), Southern
 Railway, Kozhikode, Palakkad Division, residing at Achamveettil,
 Kadalundinagaram P.O.,
 Malappuram District.

Applicants

(By Advocate – Mr. R. Premchand)

V e r s u s

1. The General Manager, Southern Railway,
 Headquarters office, Park Town P.O., Chennai.
2. The Divisional Railway Manager, Divisional Office,
 Southern Railway, Palghat Division, Palakkad.
3. The Senior Divisional Personnel Officer, Divisional Office,
 Personnel Branch, Southern Railway, Palghat Division,
 Palakkad.

Respondents

(By Advocate – Mr. K.M. Anthru)



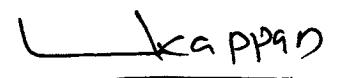
This application having been heard on 21.6.2010, the Tribunal on the same day delivered the following:

O R D E R

By Hon'ble Mr. Justice K. Thankappan, Judicial Member -

Since the counsel for the applicants now submits before this Court that he is withdrawing this OA as the applicants are not aggrieved by the publication of Annexure A-11 notification inviting applications for filling up the post of Artisan Helper. Recording the above, the OA stands dismissed as withdrawn.


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER


(JUSTICE K. THANKAPPAN)
JUDICIAL MEMBER

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